

**SUPREME COURT OF INDIA**

Ramnath Agrawal

Vs.

Food Corporation of India

C.A.No.1305/2010

(N.V.Ramana,J., Sanjiv Khanna and Krishna Murari, JJ.)

13.05.2020

**JUDGMENT**

1. Hon'ble Mr. Justice Krishna Murari pronounced the judgment of the Bench comprising Hon'ble Mr. Justice N.V. Ramana, Hon'ble Mr. Justice Sanjiv Khanna and His Lordship.
2. In terms of the signed reportable judgment the appeal is dismissed.
3. Pending applications, if any, shall also stand disposed of.